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Title: Election of one member from Rajya Sabha to the Joint Committee on Offices of Profit.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 13th August, 2012 adopted the following motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one Member of the Rajya Sabha, in accordance with the system of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri S.S. Ahluwalia from Rajya Sabha and do communicate to that House the name of the member so elected by Rajya Sabha to the Joint Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri Ravi Shankar Prasad, Member, Rajya Sabha has been duly elected to the said Joint Committee.'

...(Interruptions)

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